

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/GSP/CSA/TCSP/TCSA/NO. 540 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. CAPITAL FIRST LTD.

V/s.

ADITYA INFORMATIQUE INDIA PVT LTD.

SECTION OF THE COMPANIES ACT: _____ OF THE
~~Companies Act 1956/2013/I~~ & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

Order

CP 540/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 25.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)